

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-506
IB-760/ND/2023

IN THE MATTER OF:

Petromedia Marine Intelligence Pvt. Ltd. Through Liquidator, Munish Kumar
Sharma
.....**Applicant**

SECTION

U/s 59 IBC

Order delivered on 18.07.2024

CORAM:

SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)

Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant :
For the Respondent :
For the RoC : Adv. Jyoti Khurana

ORDER

Proxy Counsel on behalf of Petitioner is present and submitted that the main Counsel is not available today and therefore, sought adjournment. Proxy Counsel on behalf of RoC is present and submitted that they have filed their report which is now available on the e-portal. List this matter for consideration on **05.09.2024**.

Sd/-

(Dr. SANJEEV RANJAN)
MEMBER (T)

Sd/-

(MAHENDRA KHANDELWAL)
MEMBER (J)